

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 577 of 2018

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING.**

07/06.09.2021: Counsel for the appellant prays for some time to re-construct the file,
as the same is misplaced.

Prayer is allowed.

List this case after two weeks.

Since learned counsel, Amresh Kumar, is appearing on behalf of
National Insurance Company Ltd., let the name of learned counsel Mr. G.C. Jha,
be deleted from the cause list.

Anu/-

(ANANDA SEN, J.)